## Annexure-6

Name of the corporate debtor: Neelkantham Systems Private Limited

Date of commencement of CIRP: 30.01.2025 (order received on 10.02.2025)

List of creditors as on:04-04-2025

List of operational creditors (Employees): NOT APLLICABLE

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		1	1	1	1	SI. Name of Name of No. authoris employee ed represe ntative, ifany
		1	1		•	Details ofclaim received Date of receipt
	1	1	1		1	Amount claimed
	ı	r	-	,	1	Amount Nature Wheth of claim admitted claim party
			1			Nature of claim
	1	,	1	1	1	
	,		1		1	% ofvoting sharein CoC, if applicable
	1	,	,	,		Amountof contingent claim
	1	1	1	1		Amountof Amountof Amountof contingent any mutual claimund claimnot claim may beset- verification off
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		1		1		Amountof Remark claimnot admitted
	•	,	1	*		Remarks, if any